

4

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/59/ (IB)/2017
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA
NAME OF THE RESPONDENT(S) : RADICAL ADV. & CONSULTANCY PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. ABDUL MUBEEN	Counsel for Respondent	CH
2.	PRABHU BHAT	COUNSEL FOR PETITIONER	Prabhu

ORDER

Counsels for both the parties are present. Counsel for the Respondent filed share valuation certificate in the shape of counter offer; copy of which is given to the Counsel for the Petitioner. Counsel for the Petitioner is directed to give response within one week. In the meantime, Counsel for the Petitioner is directed to provide the valuation which the Petitioner has got done to the Counsel for the Respondent. Put up on 10.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk